<u>LEGISLATIVE ASSEMBLY</u> NATIONAL CAPITAL TERRITORY OF DELHI

Bulletin Part-I

(Brief summary of proceedings) Monday, 03 March 2025 / 12 Phalgun 1946 (Saka)

No. 05 11.02 AM

Shri Vijender Gupta, Hon'ble Speaker in Chair.

1. 11.02 AM

Special Mention (Rule-280):

The following Members raised matters under Rule-280 with the permission of the Chair:

- 1. Shri Kulwant Rana
- 2. Shri Ravinder Singh Negi
- 3. Dr. Anil Goyal
- 4. Shri Shyam Sharma
- 5. Shri Ajay Mahawar
- 6. Shri Gajender Singh Yadav
- 7. Shri Parduymn Singh Rajput
- 8. Shri Anil Kumar Sharma

- Shri Mohan Singh Bisht, Hon'ble Deputy Speaker
- 10. Shri Pravesh Ratn
- 11. Shri Ashok Goyal
- 12. Dr. Ajay Dutt
- 13. Shri Surya Prakash Khatri
- 14. Shri Tarvinder Singh Marwah
- 15. Shri Neeraj Basoya

2. 12.05 PM

The Chair reiterated the Rule-277(3)(c)&(d) of 'Rules of Procedure and Conduct of Business in the Legislative Assembly of National Capital Territory of Delhi' regarding suspension of the Members.

3. 12.14 PM

Discussion on Paper laid on the Table continued:

Discussion on Report of the Comptroller and Auditor General of India on Performance Audit on 'Public Health Infrastructure & Management of Health services' relating to Government of NCT of Delhi (Report No. 3 of 2024) (Hindi & English) laid by Smt. Rekha Gupta, Hon'ble Chief Minister/Minster of Finance on 28th February, 2025 continued.

- 5. Shri Pankaj Kumar Singh, Hon'ble Minister
- 6. Shri Abhay Verma
- 7. Shri Anil Goyal

4. 01.06 PM

The Chair adjourned the House upto 02:00 PM for Lunch-Break.

5. 02.00 PM

House reassembled.

Hon'ble Speaker-in-Chair.

6. 02.00 PM

Message from the Hon'ble Lieutenant Governor:

Hon'ble Lieutenant Governor sent a Message to the House under Rule-19(8) of the Rules of Procedure thanking the Members for adopting the Motion of thanks.

Hon'ble Speaker read out the message.

7. 02.03 PM

Discussion on Paper laid on the Table continued:

- 8. Shri Gopal Rai
- 9. Smt. Shikha Roy
- 10. Shri Ashok Goyal

02.27 PM

The Chair welcomed Prof. S.P.S. Baghel, Hon'ble Minister of Union, presented in the LG gallery.

Shri Anil Jha, Hon'ble Member of Opposition made objectionable remarks towards Members of Ruling Party and tried to disrupt the proceedings of the House.

Shri Karnail Singh, Hon'ble Member raised objection towards indecorous behavior of Shri Anil Jha.

The Chair requested Shri Anil Jha, Hon'ble Member to maintain the decorum of the House.

Shri Anil Jha, Hon'ble Member continued to disrupt the proceedings of the House.

02.32 PM

The Chair ordered Shri Anil Jha, Hon'ble Member to withdraw and directed the Marshals to escort him out of the House.

11. Shri Kuldeep Kumar

Shri Kuldeep Kumar, Hon'ble Member of Opposition made objectionable remarks towards Members of Ruling Party during his speech and tried to disrupt the proceedings of the House.

The Chair requested Hon'ble Member to maintain the decorum of the House.

Shri Kuldeep Kumar, Hon'ble Member continued to disrupt the proceedings of the House.

02.43 PM

The Chair ordered Shri Kuleep Kumar, Hon'ble Member to withdraw and directed the Marshals to escort him out of the House.

- 12. Shri Tarvinder Singh Marwah
- 13. Shri Aahir Deepak Chaudharyy
- 14. Shri Manoj Kumar Shokeen
- 15. Shri Karnail Singh
- 16. Dr. Ajay Dutt
- 17. Shri Sanjay Goyal
- 18. Smt. Poonam Sharma
- 19. Shri Tilak Ram Gupta
- 8. 03.55 PM The Chair adjourned the House upto 04:15 PM for Tea-Break.
- 9. 04.17 PM House reassembled.

Hon'ble Speaker-in-Chair.

10. 04.17 PM **Dis**

Discussion on Paper laid on the Table continued:

20. Shri Sanjeev Jha

Shri Pravesh Sahib Singh, Hon'ble Minister raised objection for uploading the photo of proceeding of the House on Social Media by Shri Jarnail Singh, Hon'ble Member of Opposition and demanded that the same be deleted and the Member should tender apology. Other Members of Ruling Party also raised objection in this regard.

The Chair also intervened in this matter and stated that such conduct of the Member is not acceptable.

Shri Jarnail Singh, Hon'ble Member assured the House that he would delete the photo and tendered apology.

The Chair gave his ruling that although the Member has violated the Rule-261(xxv) of "Rules of Procedure and Conduct of Business in the Legislative Assembly" but in view of the apology tendered by the Shri Jarnail Singh, there is no need of any further discussion in this matter. He advised that all Members should remain careful in this regard.

- 21. Shri Mohan Singh Bisht, Hon'ble Deputy Speaker
- 22. Shri Manjinder Singh Sirsa, Hon'ble Minister
- 23. Smt. Atishi, Hon'ble Leader of Opposition

Shri Jarnail Singh, and other Members of Opposition raised slogan and disrupted the proceedings of the House.

The Chair requested Members to maintain the decorum of the House.

Members of Opposition continued to disrupt the proceedings of the House.

05.25 PM The Chair ordered Shri Jarnail Singh, Hon'ble Member to withdraw and directed the Marshals to escort him out of the House.

Members of Opposition Party walked out in protest.

Smt. Rekha Gupta, Hon'ble Chief Minister replied to the discussion.

O5.44 PM The Chair made a brief statement and directed that the CAG Report (No. 03 of 2024) will be examined by the Public Accounts Committee of the Delhi Legislative Assembly on priority and the Committee should submit the Report within a period of three months.

Further, the Chair directed the Assembly Secretariat to forward the CAG Report to Health Department and obtain para wise comments and action taken note from Department within one Month mandatorily.

11. 05.49 PM Short Duration Discussion (Rule-55):

Shri Surya Prakash Khatri, Hon'ble Member initiated discussion regarding 'water shortage, water logging, sewerage blockage and desilting of drains in Delhi'.

12. 05.52 PM Shri Manjinder Singh Sirsa, Hon'ble Minister informed the House about the demise of Smt. Davinder Kaur Mother of Shri Arvinder Singh Lovely, Hon'ble Member

The Discussion was suspended by the Chair.

The House paid homage and observed two minute silence on the demise of departed soul.

13. 05.54 PM The Chair informed that proposal is being sent to Hon'ble Lieutenant Governor for prorogation of Session and expressed his gratitude to the Hon'ble Chief Minister, Hon'ble Ministers, Hon'ble Leader of Opposition and Hon'ble Members before adjourning the House *sine-die*. The Chair also expressed thanks to the staff of Assembly Secretariat, Officers and Staff of various Departments of Delhi Government, Security Agencies and Media for their cooperation in the smooth conduct of the proceedings of the House.

14. 05.55 PM National Anthem – Jan-Gan-Man
The Chair adjourned the House sine-die.

Delhi

O3rd March, 2025

Ranjeet Singh
Secretary